been allotted:

- (e) if not, the reasons therefor; and
- (f) the number of complaints received against the misuse of such lands?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P M SAYEED) (a) and (b) Delhi Administration announced a scheme in June, 1992 for inviting the participation of non-Government organisations fortalding up afforestation work on Gaon Sabha land for improving environment and creating greenery on barren land on sharing basis. The offers were invited through an open paper advertisement giving the terms and conditions in the leading newspapers.

- (c) to (e) One society has been allotted land. Proceedings to hanover the possession are underway.
- (f) The Delhi Administration has reported that no complaint has been received

## Bailadile iron ore Mines

7250 SHRI SUSHIL CHANDRA VERMA Will the Minister of STEEL be pleased to state

- (a) whether there is an accumulation of 25 million tonnes of 'fines' at the Bailadila iron ore mines.
- (b) the estimated market value of these 'lines', and
- (c) how do the Government propose to make use of these 'fines'?

THE MINISTER OF STATE OF THE MINISTRY OF STEEL (SHRISONTOSH MOHAN DEV)\* (a) and (b) As per present estimates, there are about 21 million tonnes of iron ore fines accumulated in balladilla iron ore mines, out of which around 60% of stocks are saleable. The estimated market price of the saleable fines is

between Rs 170/-per tonne to Rs 200/-per tonne depending upon the quality

(c) Some quantity of fines is presently beingexported and some quantity is being utilised by the visal chapatnam steel (VSP) the tines could also be used for producing iron for the sponge iron industry

## Implementation of HBJ Pipeline Project

7251 SHRID PANDIAN Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state

- (a) whether any loss was incurred in the implementation of the HBJ gas pipeline project due to wrong planning, Wastage excess apending and damages claimed by the companies from the Gas Authority on India Limited, and
- (b) if so, the action taken by the Government against the persons responsible for the same?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (CAPT SATISH KUMAR SHARMA) (a) According to GAIL there has been no loss incurred in the implementation of the HBJ pipeline project.

(b) Does not anse

## Import of Rutile Grade Titanium Dioxide

7252 SHRI V S VIJAYARAGHAVAN
Will the Minister of MINES be pleased to state

- (a) the total quantity of Rutile grade Titanium Dioxide imported during 1992-93 and the foreign exchange spent thereon, and
- (b) the reasons for import when huge stock of Titanium Dioxide is available in the Public Sector Karen Minerals and Metals Limited.